NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 05/12/2016 AT 02.30 PM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/212/2016

NAME OF THE PETITIONER(S)

: Ramabhandran Siyaraman

NAME OF THE RESPONDENT(S)

: M/s Star Quarry and Aggregates Private Limited & 4 others

UNDER SECTION

: 397/398, 237 and 59

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) Tivil Saivil Counsel Lur

Tr.P. JaiviL.

J. A.M. Ividnosen

Coursel for.

Compol for Respondent

ORDER

Counsels representing both the parties present. Counsel for petitioner filed rejoinder. Both counsels stated that pleadings are complete. The matter is posted for final hearing. Put up on 03.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)